

tion is being collected and will be laid on the Table of the House.

[*Translation*]

Import of Butadiene & Styrene

7945. SHRI RAJVEER SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Butadiene and Styrene chemicals are being imported; and

(b) if so, the price at which these chemicals are imported?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) Current indicative prices of Butadiene & Styrene are as follows:

Butadiene	:	620-640 FOB US\$/T
Styrene	:	1015-1020 FOB US\$/T

[*English*]

Transportation of Gas

7946. SHRI D. PANDIAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether large quantity of gas is being flared up every year for want of adequate compression facilities for transportation of gas to the consumers;

(b) if so, whether Government propose to procure sophisticated equipment to tap the wasting gas for gainful purposes;

(c) whether Government have any plan for transshipping the gas to the proposed thermal power stations on the coastal lines in

the Southern States; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Presently about 13.66 million cubic metres per day of natural gas is being flared in the Western Offshore area on account of lack of adequate compression and transportation facilities. Additional facilities are proposed to be created so that the gas can be compressed and transported onshore and supplied to consumers.

(c) and (d). An inter-ministerial Committee has been appointed to examine the various issues pertaining to the establishment of a Gas Grid for transporting natural gas from the Western Offshore Region to the Southern States.

Allocation of Power to Kerala

7947. SHRI K. MURALEEDHARAN: SHRI RAMESH CHENNI-THALA:

Will the Minister of ENERGY be pleased to state:

(a) the actual electricity quota allotted from Central Pool to Kerala;

(b) whether Kerala is given the daily quota of power regularly;

(c) if not, the reasons therefor; and

(d) the steps proposed to be taken to meet the shortage of supply from the Central Pool?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). During 1989-90, the actual entitlement of Kerala was 1594 Million Units from the Central